

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.96 of 2017 (SZ)

Applicant(s)

A.Muthusamy
Chithaneri Village
Akkarapalayam Post
Veerapandi Via
Salem Taluk 636 308

Respondent(s)

Vs. The District Collector
Salem District, Salem
and others

Legal Practitioners for Applicant(s)

M/s. R. Jayaprakash
K. Vanangamudi
R.S. Maitreya

Legal Practitioners for Respondents

Mr.M.K.Subramanian
& P.Velmani for R3
Mrs.Yasmeen Ali for R2 & R4
Mr. E.Manoharan for R1, R5

Note of the Registry	Orders of the Registrar
Order No. 3	<p>Date: 16.08.17</p> <p>Applicant counsel present. R1, R3, R5 counsel present. R2, R4 is represented by other counsel. R6 to R10 called absent. For filing reply of R1 to R5 call on 11.09.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>